GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP LOK SABHA STARRED QUESTION NO: *213 TO BE ANSWERED ON 01.08.2022

APPRENTICESHIP MELA

*213 SHRI DHAIRYASHEEL SAMBHAJIRAO MANE: SHRI RAVI KISHAN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of the Pradhan Mantri National Apprenticeship Meta held so far since inception of the programme,State/UT wise;

(b) the aims and objectives of holding the above said Apprenticeship Mela;

(c) the total number of applicants who participated in the Apprenticeship Mela and the number of apprenticeship offers made on the platform as on today;

Apprenticeship skill the manner in which such Mela would infuse (d) training to youth and help in providing employment opportunities to talented individuals across the country;

(e) whether the Government has made any assessment to gauge the success of such Melas, if so, the details thereof and if not the reasons therefore; and

(f) whether the Government proposes to organise more such Apprenticeship Melas across the country on routine basis to provide employment to youth and if so, the State/UT wise details thereof?

ANSWER

MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

(a) to (f) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED BE QUESTION NO. *213 TO ANSWERED ON 01.08.2022 ASKED BY SHRI DHAIRYASHEEL SAMBHAJIRAO MANE and SHRI RAVI KISHAN REGARDING 'APPRENTICESHIP MELA'.

(a) Two Pradhan Mantri National Apprenticeship Mela (PMNAM) have been conducted during the month of June-2022 and July-2022 since its inception. The Melas were conducted in 195 districts / locations in June 2022, and 212 districts / locations in July 2022. The State / UT-wise list is at <u>Annexure-1.</u>

(b) The Government is striving to train 1 million youth per year through apprenticeship training. For this PMNAM is being used as a platform where there is active participation of establishments/industries and candidates, which also provides awareness to the youth on various opportunities existing across the participating establishments/industries. Thus, PMNAM helps to bring greater number of youth and establishments/industries into the apprenticeship fold.

(c) A total of 69,983 candidates participated in the two Melas. Post-Mela, 52,873 apprenticeship contracts were generated.

(d) Apprenticeship Melas create opportunities for apprenticeship for youth in the establishments / industries to bridge the skill gap by imparting on-the-job training and to make them industry-ready and employable.

(e) The success of the Mela can be assessed through number of establishments/industries registering, number of candidates registering in the Mela, and through number of contracts generated post-Mela, which is as below:

Mela Date	No of	No. of	No. of	No of	No of
	districts/	Establishment	Candidates	candidates	contracts
	location	Registered	Registered	attended	generated
13-June- 2022	195	1,485	81,992	36,913	24,875
11-July- 2022	212	1,466	84,232	33,070	27,998

(f) Yes, Sir. The Government proposes to organize Apprenticeship Melas across the country on a monthly basis. States / UTs have accordingly been advised to organize PMNAM every 2^{nd} Monday in 1/3 of total number of districts with the flexibility for choosing the district / location and the day of Mela based on local conditions / festivals, etc. so that all districts are covered once in a quarter, and four times in a year.

(i) To make the Mela successful, wide publicity is given through Government Media Channels like Press Information Bureau (PIB), Doordarshan, Community Radios, All India Radio, social media platforms like MyGov, print media, digital media (SMS), active State/district participation through ITIs at the local level, through leaflets, mobilizing schools and colleges, publicity drive by Sector Skill Councils (SSCs), Third Party Aggregators (TPAs) and Regional Directorates of Skill Development & Entrepreneurship (RDSDEs) and Local Industry Associations. The Government is also organising 250 apprenticeship awareness workshops throughout the country to create awareness about apprenticeship among the students and the establishments / industries and to create opportunities for apprenticeship for youth. This will lead to greater participation of establishments and candidates converting candidate's applications / registrations into apprenticeship contracts.

(ii) Various reforms, including amendments in 2014 to the Apprentices Act, 1961 and the Rules in 2019 and launch of National Apprenticeship Promotion Scheme (NAPS), have been carried out to facilitate the establishments to engage more number of apprentices. The reforms to the Apprentices Act, 1961 in 2014, and to the Apprenticeship Rules, 1992 in 2019 are:

- The apprentice intake band higher limit has been increased from 10% to 15%. This allows establishments to hire more apprentices.
- Mandatory staff strength of establishments (to engage apprentices) has been reduced to 30 from 40. This has brought in more establishments under the ambit of the Act.
- Optional engagement limit has been lowered to 4 from the existing 6. This will also lead to the increase in voluntary organisations for engaging apprentices.
- The stipend has been delinked from the minimum wages and now linked to the educational / skill qualification of candidate required for particular course / trade. This has removed the anomalies in stipend rates ensuring the stipend uniformity.
- Optional trades have been introduced which offer flexibility in the course design to the industries in the service sector.
- Apprenticeship-embedded degree courses are allowed.
- Non-engineering degree holders also can undergo training for upskilling.
- Provision for imprisonment for noncompliance of provisions of the Act is replaced by penalty.

(iii) The Ministry of Skill Development and Entrepreneurship has taken many steps, in consultation with various stakeholders, to simplify the portal and the processes, and to revise the NAPS guidelines to bring increase in the number of establishments and apprentices. Five Office Memorandums (OMs) were issued between December 2021 and July 2022, to simplify portal/apprenticeship processes and to make the process of apprenticeship engagement easier:

- The functionality of apprenticeship portal has been enhanced as per the user requirement,
- Guidelines on National Apprenticeship Promotion Scheme (NAPS) and Basic Training Provider (BTP)have been revised to make the processes easier.
- The duration of Optional Trades courses have been revised (mostly one year).
- Industrial Training Institute (ITI) pass candidates are exempted from theory examination.
- All India Trade Test (AITT)for apprentices is being scheduled quarterly so that certificates are issued throughout the year to the candidates.
- Bigger establishments are allowed to provide basic training in their premises.
- For ease of central jurisdiction establishments, it is allowed to selectone Regional Directorate of Skill Development and Entrepreneurship (RDSDE)instead of many.
- No proof of payment to be uploaded by establishments, if payment is done via portal payment gateway, and
- Stipend support to establishments allowed if Basic Training (BT) and On-the-job training (OJT) is done in simultaneous mode.

(iv) Further Ministry is engaging with Central Public Sector Units (CPSUs) continuously and a virtual meet was held on 02-05-2022with the top management of CPSUs to engage more apprentices and also encourage their contractors and the entire chain of dealers/ suppliers to engage apprentices. Also, CPSUs' participation is being envisaged in the proposed 250 apprenticeship awareness workshops and in monthly apprenticeship Mela throughout the country.

(v) PMNAM brings dynamic participation of establishments/companies and candidates and provides awareness to the youth on various opportunities existing across the participating companies. The thrust given by the Ministry towards apprenticeship training through reforms (facilitation and process simplifications), awareness workshops, continuous engagement with establishments / employers, apprenticeship Mela, and public reach out to create awareness about apprenticeship training among the students and the establishments are making positive impact. All these initiatives have led to increase in the number of apprentices from 2.90 lakh in 2020-21 to 5.8 lakh in 2021-22 and expenditure from Rs. 120 crore to Rs. 217 crore during the same period, and it is expected that it will lead to number of apprentices engaged to reach 10 lakh in the current year.

Annexure-1 (For STARRED QUESTION NO: *213 TO BE ANSWERED ON 01-08-2022)

Districts / locations state-wise for the PMNAM conducted during the month of June and July 2022.

SI No	State / UT	No of Districts/Locations		
		Jun-2022	Jul-2022	
1	Andhra Pradesh	8	9	
2	Arunachal Pradesh	1	6	
3	Assam	11	0	
4	Bihar	13	13	
5	Chhattisgarh	9	9	
6	Goa	1	-	
7	Gujarat	11	11	
8	Haryana	6	8	
9	Himachal Pradesh	4	3	
10	Jharkhand	8	8	
11	Karnataka	8	9	
12	Kerala	4	5	
13	Madhya Pradesh	0	22	
14	Maharashtra	12	12	
15	Manipur	-	-	
16	Meghalaya	4	-	
17	Mizoram	0	-	
18	Nagaland	0	-	
19	Odisha	10	10	
20	Punjab	8	8	
21	Rajasthan	11	11	
22	Sikkim	2	2	
23	Tamil Nadu	13	13	
24	Telangana	11	11	
25	Tripura	0	3	
26	Uttar Pradesh	25	25	
27	Uttarakhand	2	2	
28	West Bengal	-	-	
29	Andaman and Nicobar	-	-	
30	Chandigarh	-	0	
31	Dadra and Nagar Haveli and Daman and Diu	1	1	
32	Delhi	4	4	
33	Jammu and Kashmir	7	7	
34	Lakshadweep	1	-	
35	Ladakh	0	-	
36	Puducherry	0	-	
	Total	195	212**	

**In addition 22 Pradhan MantriKaushalKendras (PMKKs) have organized the Mela